

May 17, 2024

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Padmashri Dr. Vithalrao Vikhe Patil Co-operative Bank Limited, Nashik, Maharashtra – Extension of Period

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to Padmashri Dr. Vithalrao Vikhe Patil Cooperative Bank Limited, Nashik, Maharashtra vide Directive DCBS.CO.BSD-I/D-7/12.22.395/2017-18 dated May 18, 2018, for a period of six months up to November 18, 2018 as modified from time to time, which were last extended up to close of business on May 17, 2024 vide Directive DOR.MON.D-124/12.22.395/2023-24 dated February 14, 2024. The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the Directive beyond May 17, 2024.

2. Accordingly, the Reserve Bank of India, in exercise of the powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business on May 17, 2024 to close of business on August 17, 2024, subject to review.

3. All other terms and conditions of the Directives under reference shall remain unchanged.

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(Puneet Pancholy) Chief General Manager